

OFFICE OF THE DISTRICT AND SESSIONS JUDGE (SOUTH DISTRICT)  
DISTRICT COURT COMPLEX SAKET, NEW DELHI.

C I R C U L A R

The Judicial Officers posted in South District, Saket Court Complex, New Delhi who have been transferred from this District vide order No.08/DHC/Gaz./G-1/VI.F.2(a)/2019 dated 14<sup>th</sup> February, 2019 of the Hon'ble High Court of Delhi are directed not to take their staff (Personal Assistant/Orderly) with them. If any Judicial Officer desires to retain his Personal Assistant, a written request be sent to the undersigned so that request can be processed at the earliest.

The Judicial Officers are also requested to clear their boards before leaving so that the litigants and lawyers are not inconvenienced.

*Asha Menon*  
(Asha Menon) 15-2-19

District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.

3011-3024

No.\_\_\_\_/AM/D&SJ(South)/Admn./Saket/New Delhi/2019 Dated:- 15<sup>th</sup> February, 2019

Copy forwarded for information / necessary action to:-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
3. The Concerned Judicial Officers.
4. The Officer In-Charge (Judl.-I), Saket Court, New Delhi.
5. The Officer In-Charge(s) (Admn-I) & (Admn.-III), South District, Saket Court, New Delhi.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south](http://www.ecourts.gov.in/south) & [south-east delhi](http://www.ecourts.gov.in/south-east).
7. For uploading on LAYERS.
8. For uploading on Centralized Website through LAYERS.
9. The Personal Assistant attached with the undersigned.

*Asha Menon*  
(Asha Menon) 15-2-19

District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.